

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. No. 4053/2016

New Delhi, this the 8<sup>th</sup> day of December, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)**

Mange Ram,  
Motor Mechanic (Group 'C'),  
Aged about 69 years,  
S/o Shri Ram Rikh,  
R/o Thapkhera, Gautam Buddha Nagar,  
Uttar Pradesh-203207. .. Applicant

(By Advocate : Shri K.K. Mishra)

Versus

1. Union of India through Secretary,  
Department of Post and Telegraph,  
Dak Bhawan, Sansad Marg,  
New Delhi.
2. Senior Accounts Officer,  
Office of the Director of Accounts (Postal),  
New Delhi-110054.
3. Director General Postal Services,  
Department of Posts,  
Dak Bhawan, Sansad Marg,  
New Delhi.
4. Accounts Officer,  
Mail Motor Service,  
Naraina, Delhi-110028. .. Respondents

**ORDER (ORAL)**

Heard the learned counsel for the applicant.

2. According to the applicant, the respondents are deducting Rs.2500/- from his monthly pension of Rs.13,292/-, for which no explanation is made available to him. He has made a representation dated 05.12.2015 before respondents No.2 and 4, which has not yet been responded.
3. The O.A. is, therefore, disposed of at the admission stage, without going into the merits of the case, with a direction to the respondents to dispose of the representation dated 05.12.2015 by passing a reasoned and speaking order explaining the reasons for deduction of Rs.2500/- from the pension of the applicant, within a period of one month from the date of receipt of a certified copy of this order. No order as to costs.

(P.K. Basu)  
Member (A)

/Jyoti/